

[Shri Asoka Mehta]

going to exist, is of paramount importance.

All the arguments that the Food Minister has put forward that we hope to develop these co-operatives in the next three or four years and this State trading in foodgrains will therefore be taken over by these co-operatives within a measurable distance of time and that corporations need not be set up because they will have their own vested interests later on and might duplicate unnecessarily the work that has to be done, all these arguments are valid to the extent these co-operatives are going to come up, and the co-operatives will come up to the extent the controversy on the legal framework for the co-operatives is set at rest. I hope that, that will be done and that as far as State trading in foodgrains is concerned, the Food Minister will be willing to review the matter afresh and see how far this tentative scheme can be so strengthened that people may find that there are real teeth in it as far as the purposes for which this particular scheme is being put forward.

13-16 hrs.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I rise to announce a slight change in the order of business for the current week. It is now proposed that the Demands for Grants in respect of the Ministry of Defence be taken up for consideration immediately after the voting of demands relating to the Ministry of Food and Agriculture. Consequently, discussion on the demands under the control of the Ministry of Rehabilitation would take place after the discussion and voting on the Demands for Grants in respect of the Ministry of Defence.

Shri Nagi Reddy (Anantapur): Why this change?

Mr. Speaker: The Minister of Defence has to be elsewhere.

Shri Satya Narayan Sinha: On the 10th there is an Investiture ceremony in Madras for military honours. The Minister of Defence has to go there. This change has arisen because the House took more time than that indicated in the schedule.

Shri Nanshir Bharwaha (East Khandesh): Which is more important—Parliament work or some other work?

Mr. Speaker: Both are important.

Shri Satya Narayan Sinha: There is no difficulty in this.

Shri Braj Raj Singh (Ferozabad): The notice is very short.

Shri Satya Narayan Sinha: The Rehabilitation Ministry have not much to say about it.

13-18 hrs.

DEMANDS FOR GRANTS—contd.

MINISTRY OF FOOD AND AGRICULTURE—contd.

डा० राम सुबग सिंह (सहस्रराज) : अध्यक्ष महोदय, यह मेरे लिये एक समाचार था कि हमारे ऐसे भी अच्छे अच्छे दोस्तों ने, जैसे कि श्री अशोक मेहता जी हैं, एक घोर तो सरकार को यह राय दी कि स्टेट ट्रेडिंग जारी की जाय, और उन्होंने बताया कि यह राय सितम्बर, १९५८ में दी गई थी, और दूसरी घोर मार्च, १९५९ में वे उस जल्से में शरीक हुये जो कि इस चीज का विरोध करने के लिये किया गया था।

Shri Asoka Mehta: May I correct my hon. friend? I did not sympathise with them. If the foodgrains merchants have any complaints against some suggestions I have made, I think democratic etiquette demands that one should go and listen to what they